

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**CP No. 134/2019  
in  
OA No.1884/2017**

New Delhi, this the 19<sup>th</sup> day of August, 2019

**Hon'ble Mr. S.N. Terdal, Member(J)  
Hon'ble Mr. Pradeep Kumar, Member (A)**

1. Smt. Rajkumari  
W/o Late Shri Rajkumar Singh.
2. Ms. Priya  
D/o Late Shri Rajkumar Singh  
Both are R/o Shivpuri, Gali No.2, Niwari Road  
Modi Nagar, Ghaziabad (UP). ... Applicants

(By Advocate : Mr. U. Srivastava)

**Versus**

1. Shri Vijay Kumar Dev, Chief Secretary  
Govt. of N.C.T. of Delhi, Secretariat, New Delhi.
2. Shri Amulya Patnaik, Commissioner of Police  
Police Head Quarters, I.P. Estate (I.T.O.), New Delhi.
3. Dr. D.K.S. Singh, Dy. Commissioner of Police  
IIIrd Bn, DAP Delhi. ... Contemnors

(By Advocate : Mr. Anuj Kumar Sharma)

**ORDER (ORAL)**

**Mr. S.N. Terdal, Member (J)**

Heard.

In view of the compliance affidavit filed by the contemnors, the Tribunal's order dated 28.08.2018 is substantially complied with. Accordingly, CP is closed and notices issued to the contemnors are discharged. However, in case the applicants are aggrieved, they may seek appropriate remedy as per law.

**(Pradeep Kumar)  
Member (A)**

*'anjali'*

**(S.N. Terdal)  
Member (J)**